NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

CP/TCI	P/CSP/CSA/TCSP/TCSA	/NO. <u>131</u>	_/(MAH)/20 <u>\</u>
CORAM	I:	Present:	SHRI B.S.V. PRAKASH KUMAR MEMBER (J)
			SHRI V. NALLASENAPATHY MEMBER (T)
ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2017 NAME OF THE PARTIES: M/s. ANZ CAPITAL PRIVATE LIMITED			
SECTION OF THE COMPANIES ACT: 66 OF THE Companies Act 1956/2013/I & BP Code 2016.			
S. No.	NAME Prevana Pawar Jadhar	DESIGNATION PCS	SIGNATURE Construction

<u>Order</u> <u>CP 131/66/NCLT/MB//MAH/2017</u>

At request of the Petitioner Counsel, list this matter for hearing on 20.4.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)